

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat

Notification  
Jammu, the 3<sup>rd</sup> April., 2017.

SRO 165 - In pursuance of the provisions of section 77 of the Jammu and Kashmir Representation of People Act, 1957, the following declaration containing the names of the candidates elected in the Council Constituency referred to therein is published for general information:-

“Declaration of the result of Election under sub-section (2) of section 62 of the Jammu and Kashmir Representation of the People Act, 1957”

Election to the Jammu and Kashmir Legislative Council

In pursuance of the provisions contained in sub-section (2) of section 62 of the Jammu and Kashmir Representation of the People Act, 1957, read with sub-rule (1) of rule 11 of the Jammu and Kashmir Conduct of Election Rules, 1965. I declare that:--

1. Aga Syed mahmood Al-Mosavi  
Shariatabad Budgam,  
Kashmir.  
(set up by J&K National conference)
2. Shri Girdhari Lal Raina,  
Ser Jagir sopore,  
Kashmir.  
(set up by Bhartiya janta party)
3. Shri Yasir Reshi  
Hilalabad narbal,  
Kashmir  
(set up by J&K Peoples Democratic party)

have been duly elected to fill the seats in that House of three members from Kashmir Province retiring on 19-04-2017 on the expiration of their term of office.

Sd/-  
Returning Officer for elections to the J&K  
Legislative Council by the Members of the  
Legislative Assembly

Place: Jammu

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Published for general information

Special Secretary to Government,  
Department of Law, Justice and Parliamentary  
Affairs

Copy to the:-

1. Secretary, Election Commission of India, Nervachan Sadan Ashoka Road, New Delhi.
2. Principal Secretary to the Hon'ble Governor, J&K Jammu.
3. Chief Electoral Officer, J&K Jammu.
4. Secretary, J&K Legislative Assembly/ Council, J&K Jammu.
5. General Manager, Government Press, Jammu for publication in an extra-ordinary issue of the Government Gazette.